

DR. KAILAS: May I know whether after the passing of the Urban Land Ceiling Act, funds have not been released in respect of loans which LIC has sanctioned to cooperative society buildings under M.I.G. Will the Government give this guideline to LIC that it should release these funds for which members of the cooperative societies are waiting since long as the buildings were ready long back?

MR. SPEAKER: Are they low and middle income-group buildings?

DR. KAILAS: Yes, in Chembur area of Bombay they are for low and middle income groups.

SHRI H. K. L. BHAGAT: The hon member is asking about certain projection Bombay. If he gives me more precise information, I will look into it.

श्री कमला विश्व 'मधुकर': अध्यक्ष जी, एल आई सी की ओर से वह फंड दिया जाता है। मैं जानना चाहता हूँ कि बिहार की पश्चिम बंगाल सरकार को इस मद में कितना फंड दिया गया एल आई सी की ओर से, उससे कितनी योजनाएँ बनाई गई हैं और जो योजनाएँ बनाई गई हैं क्या सही मायने में वह लागू हो रही है या नहीं? क्या सरकार को इस सम्बन्ध में कोई जानकारी है या नहीं?

SHRI H. K. L. BHAGAT: He is asking about allocations to Bihar State Government I have figures for all States, but I will supply them to him privately, if he wants it. Otherwise, about every State, questions will be asked now.

Report of Gujral Committee on Urdu

*266. **SHRI S. M. BANERJEE:** Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether the Gujral Committee on Urdu has submitted its report;

(b) if so, steps taken by Government to implement the recommendations; and

(c) whether a copy of the Report will be laid on the Table of the House?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (PROF. S. NURUL HASAN): (a) Yes, Sir.

(b) and (c). The questions of implementing the recommendations and laying the Report on the Table of the House will arise after the Report has been considered and decisions on its recommendations taken.

SHRI S. M. BANERJEE: May I know when this report was submitted by Mr. Gujral, what are its salient features and when the Government is likely to accept it?

PROF. S. NURUL HASAN: The report was submitted on 8th May 75. About the recommendations, I have already said that I will be able to place the report before the House after the Government have considered it.

MR. SPEAKER: Along with their decision.

SHRI S. M. BANERJEE: This was published in May 1975, more than a year ago.

MR. SPEAKER: Published?

SHRI S. M. BANERJEE: It has been submitted by Shri Gujral. This Committee was appointed after heated

exchanges had taken place in the House that Urdu should be given the proper place. We all fought for it, irrespective of party affiliations. Now that the report has been submitted, irrespective of whether the Government accept it or not, let it be circulated to the members.

MR. SPEAKER: Would the Government take a decision very soon or will it take a long time?

PROF. S. NURUL HASAN: This report involves extensive consultations between the Ministries of the Government of India as well as with the State Governments. I cannot give any deadline here; it will take some time to hold these consultations. These are very important matters. Government have already said that they want to provide full protection and support to the Urdu-speaking people.

MR. SPEAKER: But the members are anxious to know what the report is. You say that you will lay it on the Table after a decision is taken.

SHRI S. M. BANERJEE: My request was very limited. The Government may or may not accept the report after detailed consideration. My submission is that the report should see the light of day. So, it should be circulated to Members.

MR. SPEAKER: That is precisely what I am suggesting for the consideration of the Minister. If the consideration of the report is going to take more time, unless it is not in the public interest, which of course can be decided only by the Government, the Minister may consider sharing the report with the House.

PROF. S. NURUL HASAN: Sir, may I draw your kind attention to a reply that I gave on the 18th November 1974, before the Committee had submitted its report, when I said:

"When the Committee submits its report, and after it has been

considered by the Government, the report will be placed on the Table of the House, according to the normal procedure."

So, Government have considered it. There are some delicate matters involved. It was, therefore, decided to go into them....

MR. SPEAKER: We have to wait for full consideration and final decision.

SHRI S. M. BANERJEE: I would like to know whether it is a fact that the Gujral Committee consulted almost all the organisations and also whether some of the recommendations have been accepted by the Government, but certain State Governments are raising objections, and that is why it is not published, and that is why the recommendations are not being implemented.

PROF. S. NURUL HASAN: Sir, I seek your protection. Inter-ministerial and inter-governmental consultations cannot be disclosed.

MR. SPEAKER: I entirely agree.

श्री नरेन्द्र कुमार साहू : श्रीमन्, मंत्री महोदय का मैं बहुत शुक्रगुजार हूँ, उन्होंने फर्माया कि उर्दू भाषा के संरक्षण के लिए, उसकी मदद के लिए सरकार बड़ा प्रयास करेगी। आपके माध्यम से मैं जानना चाहता हूँ कि अग्नर गुजराल कमेटी की रिपोर्ट उर्दू की तरक्की के लिए अंग्रेजी में लिखी हुई है, अग्नर वह विचारधीन है तो क्या सरकार ने और मंत्रालय ने इस बात पर विचार किया है कि इस देश की यह महान भाषा उर्दू को अग्नर भारत के कोने कोने तक पहुँचाना है तो वह दबनागरी लिपि में लिखी जानी चाहिए—अग्नर यह सही है तो आपकी क्या प्रतिक्रिया है ?

MR. SPEAKER: Was it one of the terms of reference of the Gujral Committee?

यह क्वेश्चन थावर है, इस में यह पारिसी का मीटर नहीं आता ।

श्री नरेन्द्र कुमार साल्वे : मैं इस की रेजेक्वैसी को एक मिनट में इस्टेब्लिश कर दूंगा—आप मुझे थोड़ा कहने का मौका दें । क्या उस रिपोर्ट में यह बुनियादी बात नहीं आई है कि उर्दू की तरक्की के लिये, उस को लोकप्रिय बनाने के लिये, उसे देवनागरी लिपि में लिखा जाय....

सम्बन्ध सहीबय: यह टर्म्स आफ फेरेंस का सवाल है, इन वक्त यह नहीं आ सकता ।

श्री एस० ए० शर्मा : मैं मानरेबिल मिनिस्टर से जानना चाहता हूँ—क्या गुजराल कमेटी ने यह सिफारिश की है कि आल इण्डिया रेडियो से जो उर्दू का न्यूज बुलेटिन आया होता है उस में बजीरे आजम के लिये प्रधान मंत्री, सत्रे-जम्हूरियत के लिये राष्ट्रपति और नायब-सत्रे-जम्हूरियत के लिये उपराष्ट्रपति अलफाज का इस्तेमाल होना चाहिये ? अगर यह सही नहीं है तो क्या बचहूँ है कि आल इण्डिया रेडियो को इस किल्म की हिदायत दी गई कि आईन्दा बर्जरे-आजम के लिये प्रधान मंत्री और सत्रे-जम्हूरियत के लिये राष्ट्रपति अलफाज का इस्तेमाल होना चाहिये ?

सम्बन्ध सहीबय : यह भी एक डिटेल की बात है जिस को इस वक्त नहीं लिया जा सकता ।

Housing Boards in the States

*267. SHRI H. N. MUKERJEE: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) how many States have Housing Boards to construct and give guidelines for housing;

(b) what is Central Government's assistance to this Scheme to States; and

(c) how many Housing Estates were constructed in the main cities of the country?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI H. K. L. BHAGAT):
(a) 16 States and 3 Union Territories

(b) The Ministry of Works and Housing do not provide financial assistance direct to the State Housing Boards. However, Housing and Urban Development Corporation, an Undertaking of this Ministry, have sanctioned loan assistance of about Rs. 118.10 crores to the various Housing Boards for 261 housing schemes.

(c) No such data are maintained by the Ministry. According to the progress reports received from the State Governments, 6,77,638 houses have been built so far under the various social housing schemes.

SHRI H. N. MUKERJEE: I find from the Estimates Committee's 97th Report presented to the House in April, 1976, a recommendation that though the formulation of housing plans was primarily the responsibility of State Governments, it was for the Central Government to take the leadership in this matter, give guidelines and also to formulate, for national purposes, a national policy in regard to housing. In view of this recommendation and in view of the desirability of such a code, may I know how it is that the Government of India, in regard to housing, seems to be almost entirely relying on whatever little is done or not done on a State basis?

SHRI H. K. L. BHAGAT: The question of formulating a national housing policy as such is under the consideration of the Government, and the matter is being looked into by a study group in the Ministry, but some aspects of national housing have already been evolved. For example, in the Urban Land Ceiling Act itself the plinth areas have been fixed, ceilings on certain types of constructions have been fixed, and then the houses are allotted on a certain basis. So, some principles have already been